

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF COGENT ENGINEERS PVT LTD

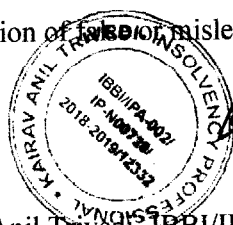
Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	COGENT ENGINEERS PVT LTD
2	Date of incorporation of corporate debtor	07/08/1981
3	Authority under which corporate debtor is incorporated /Registered	RoC-Pune
4	Corporate Identity No. of corporate debtor	U74140MH1981PTC024954
5	Address of the registered office and principal office (if any) of corporate debtor	GAT NO 823/824 SANASWADITAL SHIRUR PUNE MH 422208 IN
6	Date of closure of Insolvency Resolution Process	15/04/2021 (Date of Liquidation Order)
7	Liquidation commencement date of corporate debtor	15/04/2021 (Date of Liquidation Order)
8	Name and registration number of the insolvency professional acting as liquidator	KAIRAV ANIL TRIVEDI IBBI/PA-002/IP-N00728/2018-2019/12332
9	Address and e-mail of the liquidator, as registered with the Board	23 A 5 th floor Jyoti Bldg, Barquatali Dargah Margh, Wadala(E), Mumbai, 400037. E mail:- kairavtrivedi2002@yahoo.co.in
10	Address and e-mail to be used for correspondence with the liquidator	413-414 ShramJeevan B 5 Opp Lodha New CuffeParade, Wadala Truck Terminus Mumbai 400037, E mail kairavtrivedi2002@yahoo.co.in
11	Last date for submission of claims	15/05/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai, Bench I, has ordered the commencement of liquidation of the **COGENT ENGINEERS PVT LTD** on **15/04/21**, vide IA 747 of 2021, Order downloaded from the NCLT website on 26/04/21.

The stakeholders of **COGENT ENGINEERS PVT LTD** are hereby called upon to submit their claims with proof on or before **15/05/2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of ~~incomplete~~ misleading proof of claims shall attract penalties.



Kairav A. Trivedi

Kairav Anil Trivedi - IBBI/PA-002/IP-N00728/2018-2019/12332
Mumbai, 26th Day of April, 2021